## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

## PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.118/ 2017	-	For hearing	241/ 242	Amit Jnagal Vs Raremile Technologies Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
5	KARAN JOSEPH 9845211270	Petitioner	Lanjent

## ORDER

Counsel for Petitioner is present. Verified the note prepared by the registry. Respondents R1, R2 & R3 are served with notices in the matter. However, they were absent. They are treated as absent and set ex-parte. For hearing in the main petition list it on 12/01/2018.

Member (T)

Member (J)